



IN THE HIGH COURT OF MADHYA PRADESH  
 AT JABALPUR  
 BEFORE  
 HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,  
 CHIEF JUSTICE  
 &  
 HON'BLE SHRI JUSTICE VINAY SARAF  
 ON THE 5<sup>th</sup> OF JANUARY, 2026

WRIT PETITION No. 35997 of 2025

*VINOD YADAV*  
*Versus*  
*THE UNION OF INDIA AND OTHERS*

Appearance:

*Ms. Pooja Kori - Advocate for petitioner.*

*Dr. S.S. Chauhan - Government Advocate for respondents/State.*

ORDER

*Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice*

Learned counsel for petitioner seeks leave to withdraw the petition reserving the right of the petitioner to file review petition in W.P. No.27020/2025.

In view of the above, the petition is dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)  
 CHIEF JUSTICE

(VINAY SARAF)  
 JUDGE